

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 38 of 2019**

**IN THE MATTER OF:**

**Hewlett Packard Enterprise India Pvt. Ltd. ...Appellant**

**Versus**

**The Registrar of Companies, Bangalore, Karnataka ...Respondent**

**For Appellant: Mr. Shankh Sengupta and Ms. Jojongandha Ray,  
Advocates.**

**For Respondent: Mr. S.P. Singh, Mr. Annu Singh and Mr. Vibhav Singh,  
Advocates for ROC.**

**WITH**

**Company Appeal (AT) No. 67 of 2019**

**IN THE MATTER OF:**

**Neelam Dhawan & Anr. ...Appellants**

**Versus**

**The Registrar of Companies, Bangalore,  
Karnataka & Anr. ...Respondents**

**For Appellant: Mr. Shankh Sengupta and Ms. Jojongandha Ray,  
Advocates.**

**For Respondent: Mr. S.P. Singh, Mr. Annu Singh and Mr. Vibhav Singh,  
Advocates for ROC.**

**WITH**

**Company Appeal (AT) No. 68 of 2019**

**IN THE MATTER OF:**

**Som Prakash Satsangi ...Appellant**

**Versus**

**The Registrar of Companies, Bangalore,  
Karnataka & Anr.**

**...Respondents**

**For Appellant: Mr. Shankh Sengupta and Ms. Jojongandha Ray,  
Advocates.**

**For Respondent: Mr. S.P. Singh, Mr. Annu Singh and Mr. Vibhav Singh,  
Advocates for ROC.**

**ORDER**

**05.03.2020** List these Appeals 'For Admission (After Notice)' on **21<sup>st</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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Company Appeal (AT) Nos. 38, 67 & 68 of 2019